NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/141/2016

NAME OF THE PETITIONER(S)

: T.P. Saravanavel & 3 others

NAME OF THE RESPONDENT(S)

: M/s. Ponny Retail's Private Ltd and 2 others

UNDER SECTION

: 397/398, 402, 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

coursel for Respondent 3 B. Sobu

L. Katriceson council for retitions

ORDER

Counsel for Petitioner present. Counsel for R2 and R3 present. Counsel for the Petitioner submitted that his client is taking steps to get the name of the Company restored to the Register of Companies for which time is required. At request, time is enlarged. Put up on 05.03.2018 at 10.30 A.M.

> -59. (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)